

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00981/2016**

Jabalpur, this Friday, the 29<sup>th</sup> day of June, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Karan Kumar Mehra, S/o Late Shri Ramsevak Mehra,  
Aged about 28 years, Assistant Station Master,  
Pipariya, R/o V.V.Giri Ward, Shankar Mandir Gali,  
Pachmari Road,  
Pipariya, District:Hoshangabad (MP),  
Pin code-461775

**-Applicant**

(By Advocate –**NONE**)

**V e r s u s**

1. The Union of India, through the General Manager,  
West Central Railway, Jabalpur (MP), Pin-482001
2. The Divisional Railway Manager,  
West Central Railway, Jabalpur (MP), Pin-482001
3. The Senior Divisional Personnel Manager,  
West Central Railway, Jabalpur (MP), Pin-482001
4. The Senior Divisional Operating Manager,  
West Central Railway, Jabalpur (MP), Pin-482001 - **Respondents**

(By Advocate –**NONE**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

None for the applicant.

2. On last two occasions also i.e. on 24.04.2018 & 18.06.2018  
none appeared for the applicant.

3. Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.

4. Accordingly, the Original Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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